

HIGH COURT OF CHHATTISGARH, BILASPUR


NOTIFICATION

No. 7422/A.R.(Judl)/2013

Bilaspur, date 9th October, 2013

It is hereby notified that Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Sanjay K. Agrawal, Judge, High Court of Chhattisgarh, Bilaspur to deal with the request under Sub-Section (4) or Sub-Section (5) or Sub-Section (6) of Section 11 of the Arbitration and Conciliation Act, 1996, w.e.f. 17th October, 2013, until further orders.

By order of Hon'ble the Chief Justice,


09-10-13

(Rajesh Shrivastava)
Additional Registrar (Judicial)